

(J.H.C. Sch. 1-7)

From:

Akhil Kumar,

Registrar (Administration) I/c.,

High Court of Jharkhand,

Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2021-22/ Apptt.

Letter No. _____ / Apptt.

Dated: _____

To,

1. Ms. Babita Mittal, Probationary Civil Judge (Jr. Div.), Bokaro
2. Sri Julian Anand Toppo, Probationary Civil Judge (Jr. Div.), Bokaro
3. Ms. Sandhya Prasad, Probationary Civil Judge (Jr. Div.), Bokaro
4. Sri Deepak Kumar Sahu, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c., Bermo at Tenughat (Bokaro)
5. Sri Tausif Meraz, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M., J.J. Board-cum-Judge I/c., Chaibasa (West Singhbhum)
6. Sri Rishi Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M. 1st Class, Chaibasa (West Singhbhum)
7. Sri Adnan Aqueeb, Probationary Civil Judge (Jr. Div.), Chatra
8. Sri Manoj Kumar, Railway Judicial Magistrate, Daltonganj (Palamau)
9. Sri Amit Gupta, Probationary Civil Judge (Jr. Div.), Daltonganj (Palamau)
10. Sri Satish Kumar Munda, Probationary Civil Judge (Jr. Div.), Daltonganj (Palamau)
11. Sri Vishal Majhee, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad
12. Ms. Pratima Oraon, Probationary Civil Judge (Jr. Div.), Dhanbad
13. Ms. Punam Kumari, Probationary Civil Judge (Jr. Div.), Dhanbad
14. Sri Krishna Lohra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Garhwa
15. Sri Hussamuddin Waris, Probationary Civil Judge (Jr. Div.), Garhwa
16. Sri Saurav Kumar Gautam, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c., Giridih
17. Sri Ashish Agarwal, Probationary Civil Judge (Jr. Div.), Giridih
18. Sri Edith Horo, Probationary Civil Judge (Jr. Div.), Giridih
19. Sri Amikar Parwar, Probationary Civil Judge (Jr. Div.), Giridih
20. Ms. Reema Kumari, Probationary Civil Judge (Jr. Div.), Hazaribagh
21. Ms. Sumeeta Shweta Minz, Probationary Civil Judge (Jr. Div.), Hazaribagh
22. Ms. Kanchan Toppo, Probationary Civil Judge (Jr. Div.), Hazaribagh
23. Sri Bankim Chandra Chatterjee, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
24. Sri Vivek Kumar, S.D.J.M.-cum- Civil Judge (Jr. Div.), Jamshedpur (Ghatshila)
25. Ms. Anjilina Neelam Marki, Probationary Civil Judge (Jr. Div.), Jamshedpur
26. Ms. Kanchan Kumari, Probationary Civil Judge (Jr. Div.), Jamshedpur
27. Ms. Supriya Rani Tigga, Probationary Civil Judge (Jr. Div.), Jamshedpur
28. Sri Amit Alda, Probationary Civil Judge (Jr. Div.), Jamshedpur (Ghatshila)
29. Sri Dinesh Bauri, Probationary Civil Judge (Jr. Div.), Khunti
30. Sri Tushar Anand, Probationary Civil Judge (Jr. Div.), Khunti
31. Sri Rohit Kumar, S.D.J.M.-cum-Judge I/c., Koderma
32. Ms. Lydia Francisca Kerketta, Probationary Civil Judge (Jr. Div.), Koderma
33. Sri Mithilesh Kumar, Probationary Civil Judge (Jr. Div.), Latehar
34. Sri Rahul Kumar, Probationary Civil Judge (Jr. Div.), Latehar
35. Ms. Puja Kumari Lal, Probationary Civil Judge (Jr. Div.), Lohardaga

36. Ms. Anulica Kumar, Probationary Civil Judge (Jr. Div.), Ramgarh
37. Ms. Anamika Kisku, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Ranchi
38. Ms. Anju Kumari Minz, Civil Judge (Jr. Div.), Ranchi
39. Ms. Rojleena Bara, Probationary Civil Judge (Jr. Div.), Ranchi
40. Ms. Nutan Ekka, Probationary Civil Judge (Jr. Div.), Ranchi
41. Ms. Ankita Sharma, Probationary Civil Judge (Jr. Div.), Ranchi
42. Ms. Kaveri Kumari, Probationary Civil Judge (Jr. Div.), Ranchi

Sub: - Nomination to attend the "Webinar on Refresher Training Programme for Civil Judge (Jr. Div.) in Civil Trial with CIS Training" (R-17) scheduled to be held on 19th and 20th February, 2022.

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the "Webinar on Refresher Training Programme for Civil Judge (Jr. Div.) in Civil Trial with CIS Training" (R-17) scheduled to be held on **19th and 20th February, 2022.**

The topics proposed to be covered are:-

- * Latest Judgments and Directions of Hon'ble Court
- * Order 6, 7, 8, 9 of C.P.C.
- * Order 10, 11, 14, 17, 20, 21 of C.P.C.
- * Order 22, 23, 26, 32, 39 & 40 of C.P.C.
- * Interests & Costs Sec. 34, 35, 35A, 35B
- * CNT & SPT Act
- * Fair Trial
- * Inspection of Court and Office
- * Judgment writing/model Judgment
- * Role of Subordinate Judiciary in compliance of Section 89 CPC in the light of Afcons Case (for mediation)
- * CIS Training

The protocol of connectivity in the said training is given below:-

- (i) The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (ii) Login time is 10.15 A.M. to 10.30 A.M. Beyond this time, login would not be allowed.
- (iii) Participants are requested to keep themselves logged in even during the break.
- (iv) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (v) Video shall be kept on throughout the sessions except break time. This is mandatory for considering participants participation in the Course.
- (vi) In case of internet connectivity issue or any other issue, the trainee shall join the training programme from Civil Court Conference room.

You are, therefore, directed to attend the aforesaid Webinar on the dates as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Webinar. No individual request seeking permission to attend the Webinar will be entertained.

The Joining instructions & link to join Webinar shall be sent to you by the Academy subsequently.

Yours sincerely,
Sd/- **Akhil Kumar**
Registrar (Administration) I/c.

Memo No. 4495 /Apptt.

Dated, Ranchi, the 02/12/2021

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1016/JAJ dated 30.10.2021 / All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


11/12/21
Registrar (Administration) I/c.